

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1582
TO BE ANSWERED ON 31.07.2024**

RAILWAY DIVISION IN GULBARGA DISTRICT

1582. SHRI RADHAKRISHNA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that despite the sanctioning of the Railway Division in Gulbarga district and land acquisition by the State Government, the work on the project has not commenced;**
- (b) if so, the details thereof;**
- (c) the reasons for the delay in the commencement and completion of the project; and**
- (d) the steps taken to expedite the commencement of the construction?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1582 BY SHRI RADHAKRISHNA TO BE ANSWERED IN LOK SABHA ON 31.07.2024 REGARDING RAILWAY DIVISION IN GULBARGA DISTRICT

(a) to (d): No work/project for establishing a railway division at Gulbarga (Kalaburagi) has been sanctioned.

A committee of senior railway officers was constituted to analyze and review the feasibility of creation of 3 divisions, including Gulbarga (Kalaburagi), announced during the presentation of interim railway budget of 2014-15. The Committee, after examining all the relevant issues from operational, financial, administrative and other aspects of railway working, did not find the creation of these 3 new divisions justified. Based on findings of the committee, the proposal of creation of new division was not taken forward.
